

के अधीन उप-डाकघरों की संख्या 20 से कम न होने पाए भले ही मूल डाकघर के अधीन 60 उप-डाकघर हों या न हों। पिछड़े इलाकों के मामले में या कुछ विशेष परिस्थितियों में मानदंडों में ढील बरती जा सकती है। इन मानदंडों के अलावा, कार्यभार, उपयुक्त इमारत की उपलब्धता, डाकघरों की वित्तीय स्थिति को बेहतर बनाने और डाक व्यवस्था में सुधार लाने को भी ध्यान में रखा जाता है।

(ख) से (घ) मेहसाना मुख्य डाकघर को तीन भागों में विभाजित करने और विसनगर तथा पाटन के उप-डाकघरों का दर्जा बढ़ाकर उन्हें मुख्य डाकघर बनाने का एक प्रस्ताव अहमदाबाद के पोस्टमास्टर जनरल से आया था। चूंकि निर्धारित मानदंडों के अनुसार इस प्रस्ताव का औचित्य सिद्ध नहीं होता था, इसलिये उसे मंजूर नहीं किया गया।

(ङ) मानदंडों के अनुसार मेहसाना मुख्य डाकघर को विभाजित करके विसनगर और पाटन के उप-डाकघरों का दर्जा बढ़ाने का औचित्य नहीं बनता है, इसलिये इसका प्रश्न ही नहीं उठता।

Telephones disconnected in Delhi

9058. SHRI MADHAVRAO SCINDIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone connections closed in Delhi, exchange-wise during the last one year for non-payment of bills and total amount realised by way of restoration fee, month-wise and exchange-wise;

(b) whether Government are aware that subscribers are not receiving bills, regularly and as a result are put into hardship and inconvenience to pay large amount of bills alongwith restoration fee as penalty within a very short period; and

(c) if so, what action Government propose to take to mitigate public grievance?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Information is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-2237/78].

(b) Yes, Sir. The delay in the issue of bills is due to non-availability of required computer time and suitable computer facilities. Where the bills are issued for a period covering more than one quarter on account of this delay the subscribers, on their request, are allowed to make payment on such bills in instalments. The telephones do not get disconnected in such cases and restoration fee is not payable.

(c) The work of telephone billing and accounting has since been awarded to a new computer Agency and the issue of bills is expected to be normalised when the Agency starts effective functioning.

Linking state capitals with Delhi through direct dialings

9059. SHRI AHMED M. PATEL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to connect all the State capitals with the capital of the country through direct dialings system; and

(b) if so, when this proposal will be implemented and if not, whether Government will consider to do so?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Yes, Sir.

(b) All State capitals except Imphal (Manipur) and Agartala (Tripura) have already been connected to Delhi by STD. Agartala and Imphal are at present manual exchanges and are expected to be automatised by 1982, 1983 respectively and STD to Delhi can be provided thereafter.